

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 203  
IB-260/ND/2020

**IN THE MATTER OF:**

**M/s. Thomas Global Logistics Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Tesco Life Care Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 13.01.2021  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

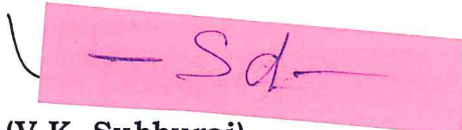
**For the Petitioner/Operational-creditor :Ms. Astha Nigam and Mr.  
Siddarth Banthia, Advocates.**

**For the Respondent/ Corporate-debtor :Mr. Mukesh Kumar, Advocate.**

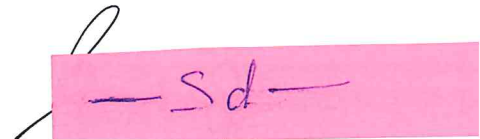
**ORDER**

Heard the submissions made by the Learned Counsel for the Operational-creditor. Advocate Mr. Mukesh Kumar Registration No. (D2166/2017) has appeared on behalf of the Corporate-debtor and prayed for grant of two weeks' time for filing reply in the matter. The Learned Counsel is directed to file "vakalatnama" within three days and reply within two weeks.

Matter is adjourned to **12.02.2021**.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**